

ITEM NO.59

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 12289/2023

(Arising out of impugned final judgment and order dated 22-09-2023 in CRLP No. 6942/2023 passed by the High Court Of Andhra Pradesh At Amravati)

NARA CHANDRABABU NAIDU

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH & ANR.

Respondent(s)

(IA No.196523/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 09-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Harish N. Salve, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Mr. Dammalapati Srinivas, Sr. Adv.
Mr. Pramod Kumar Dubey, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Guntur Prabhakar, Adv.
Ms. Perna Singh, Adv.
Mr. Guntur Pramod Kumar, AOR
Mr. Kumar Vaibhaw, Adv.
Mr. Gautam Bhatia, Adv.
Ms. Rajni Gupta, Adv.
Mr. Anmol Kheta, Adv.
Mr. Ayush Kaushik, Adv.
Mr. Vishwajeet Singh, Adv.
Mr. Ayush Shrivastava, Adv.
Mr. Mohd. Ashaab, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. S Niranjan Reddy, Sr. Adv.
Mr. Jaideep Gupta, Sr. Adv.
Mr. P Sudhakar Reddy, A.A.G.
Mr. Mahfooz Ahsan Nazki, AOR
Mr. Santosh Krishnan, Adv.
Mr. Polanki Gowtham, Adv.
Ms. Rajeswari Mukherjee, Adv.

Mr. Sahil Raveen, Adv.
Mr. KV Girish Chowdary, Adv.
Mr. M. Bala Krishna, Adv.
Ms. Deepshikha Sansanwal, Adv.

Petitioner-in-person, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e., on 10.10.2023 at 10:30 a.m.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR